

Declaration of Kodad-Jagityal stretch as National Highway

3253. SHRI DEVENDER GOUD T.: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the Ministry has received a proposal from Andhra Pradesh Government to declare Kodad-Khammam-Thorrur-Warangal-Jagityal State Highway/road/stretch as new National Highway;

(b) whether it has been declared as a National Highway;

(c) if so, when it was so declared;

(d) the progress of work made on the above stretch; and

(e) by when it is going to be completed and what is the initial projected cost and final estimated cost?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) Yes Sir.

(b) and (c) The stretches from Kodad to Khammam and from Warangal to Jagityal have been declared as new National Highways number 365A and 563 respectively *vide* gazette notification number S.O. 775 (E) dated 4th March, 2014.

(d) and (e) The development and maintenance of National Highways is a continuous process and taken up in stretches depending upon inter-se priority of works and availability of resources. It is premature to indicate any cost estimate at this stage.

Toll gates in Tamil Nadu

3254. SHRIMATI VIJILA SATHYANANTH: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the details of toll gate contractors who operate all toll gates in Tamil Nadu under PPP Model;

(b) the details of employees employed by them and the salary and other emoluments given to them as per MoU signed with Government;

(c) the number of those contractors who have provided basic amenities in the toll gates especially good toilet facilities, drinking water, ambulance, patrol, emergency alarm systems, accidents' detecting mechanisms, etc. as per MoU signed; and

(d) the details of amount being collected daily on each toll gate?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (d) The details of Toll Plazas operated by Concessionaires under Public-Private Partnership (PPP) and OMT (Operation, Maintenance and Transfer) mode projects in the State of Tamil Nadu alongwith the details of amenities provided in the toll plazas like toilets, drinking water, Ambulances, Patrol Vehicle, Tow Away Cranes, emergency alarm systems, etc. as well as the details of total/average amount collected on each toll plaza during the month of October, 2014 is given in Statement (*See* below). No Memorandum of Understanding (MoU) is signed with the Government/National Highways Authority of India for employment of personnel by the Concessionaires for operation of Toll Plazas, as in the case of PPP Projects, the responsibility for collection of user-fee vests with the respective Concessionaires under relevant provisions of their Concession Agreements.